

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.328/05

Wednesday this the 26<sup>th</sup> day of April 2006

**C O R A M :**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. A.Murugan,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.
2. Anithakumari C.C.,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.
3. K.P.Raveendran,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.
4. A.K.Sahadevan,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.
5. P.Vijayan,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.
6. Paulson K.D.,  
Labourer, Govt. of India Press,  
Khanna Nagar Post, Koratty.

...Applicants

(By Advocate Mr.S.Radhakrishnan)

**Versus**

1. The Manager,  
Govt. of India Press,  
Khanna Nagar Post, Koratty.
2. The Director of Printing,  
Directorate of Printing,  
B Wing, Nirman Bhavan, New Delhi – 11.
3. Union of India represented by  
the Secretary Government of India,  
Ministry of Urban Development & Poverty Alleviation,  
Nirman Bhavan, New Delhi – 11.

...Respondents

(By Advocate Mr.P.Parameswaran Nair,ACGSC)



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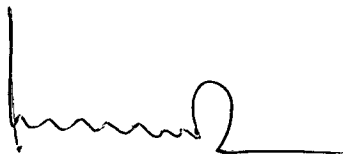
This application having been heard on 26<sup>th</sup> April 2006 the Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

The applicants have filed M.A.375/06 to withdraw the O.A. M.A. is allowed. The applicants are permitted to withdraw the O.A. The O.A. is dismissed as withdrawn.

(Dated the 26<sup>th</sup> day of April 2006)



**GEORGE PARACKEN  
JUDICIAL MEMBER**



**N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER**

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